

*LIST OF BUSINESS*

TUESDAY, THE 28<sup>TH</sup> JUNE, 2022  
AT 10.00 A.M.  
(MORNING SITTING)

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I. QUESTIONS

Questions entered in the separate list to be asked and answers given.

II. CALLING ATTENTION NOTICES

1. **SARDAR HARDEEP SINGH MUNDIAN, MLA:** - to draw the attention of the Chief Minister towards industries other than chemical industries needs to be established in the proposed Focal Point near Ludhiana.

(No. 15)

2. **SARDAR KULJIT SINGH RANDHAWA, MLA:** - to draw the attention of the Minister for Transport towards traffic jams due to construction of flyover at the entry point of Zirakpur by NHAI.

(No. 16)

III. PAPERS TO BE RE-LAID/LAID ON THE TABLE

1. **A MINISTER to re-lay on the Table the Punjab Goods and Service Tax Rules, 2017, as required under Section 166 of the Punjab Goods and Service Tax Act, 2017.**
2. **A MINISTER to lay on the Table the Annual Administrative Report of the Punjab Backward Classes Land Development and Finance Corporation (BACKFINCO) for the year 2018-19, as required under Section 27(6) of the Punjab Backward Classes Land Development and Finance Corporation Act, 1970.**
3. **A MINISTER to lay on the Table the Annual Administrative Report of the Punjab Schedule Castes Land Development and Finance Corporation Chandigarh for the year 2019-20, as required under Section 27(6) of the Punjab Schedule Castes Land Development and Finance Corporation Act, 1970.**
4. **A MINISTER to lay on the Table the 38th Annual Report of the Punjab State Forest Development Corporation Limited for the year 2020-21, as required under Section 619-A of the Companies Act, 1956.**
5. **A MINISTER to lay on the Table the Annual Accounts and Audit Report of the PEPSU Road Transport Corporation, Patiala for the year 2014-15, as required under Section 33(4) of the Road Transport Corporation Act, 1950.**

6. **A MINISTER to lay on the Table the 54<sup>th</sup> Annual Report and Accounts of the Punjab Agro Industries Corporation Limited for the year 2019-20, as required under Section 394(1) of the Punjab Agro Industries Corporation Act, 2013.**
7. **A MINISTER to lay on the Table the 17<sup>th</sup> Annual Report and Accounts of the Punjab Agro Foodgrains Corporation Limited for the year 2018-19, as required under Section 394(1) of the Punjab Agro Industries Corporation Act, 2013.**

**IV. THE BUDGET ESTIMATES FOR THE YEAR 2022-23**

**GENERAL DISCUSSION on the Budget Estimates for the year 2022-23.**

**CHANDIGARH:  
THE 27<sup>TH</sup> JUNE, 2022**

**SURINDER PAL,  
SECRETARY.**

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